

Nationalisation of textile mills in the country

622. SHRI HARIHAR SOREN : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government have a proposal to nationalise some textile Mills in the country ;

(b) if so, the textile mills in different States selected for nationalisation ; and

(c) when those textile mills are going to be nationalised ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) to (c) Government have not taken a decision to nationalise some textile mills in the country.

Purchase of textiles by USSR

623. SHRIMATI JAYANTI PATNAIK : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether USSR has expressed its desire to buy textiles from India ;

(b) whether any long term basis purchase programme has been drawn up therefor ; and

(c) if so, the details of the total amount worth textiles proposed to be purchased by USSR from India and when ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) and (c) The Government have initiated negotiations to finalise the long term trade programme with USSR.

[Translation]

Export of child skulls

624. SHRI LALA RAM KEN : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that human skeletons particularly of children are exported to foreign countries from India ;

(b) if so, the details in this regard and the purpose for which it has been permitted ; and

(c) the total number of firms/individuals engaged in this business and the amount of foreign exchange earned from this business during each of the past three years ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) and (b) Export of Human skeletons and parts thereof is allowed by the Port Licencing Authorities on production of certificates from (i) Police Authorities not below the rank of the Officer-in-charge of the Police Station concerned regarding the source of procurement which should also indicate the quantity by weight or by number and (ii) foreign buyer that human skeletons are required for biological and medical purposes only.

(c) The item 'Human skeletons and parts thereof' is not separately classified, on the basis of which export statistics are compiled by the DGCI & S, Calcutta. As per records of the Office of the CCI & E, the exports of "Human skeletons and parts thereof" during 1984-85 had been of the order of Rs. 154.39 lakhs. These items are usually exported from Calcutta Port and there are six main exporters as given in the daily customs list issued by the Calcutta customs.

[English]

Relaxation in ban on recruitment to existing vacancies and new posts

625. PROF. NARAIN CHAND PARASHAR : Will the MINISTER OF FINANCE be pleased to state :

(a) whether Government have taken note of the fact that the recruitment to operational posts in the Departments like P & T, Tourism and Civil Aviation